

**RAJASTHAN HIGH COURT, JODHEUR****ORDER**

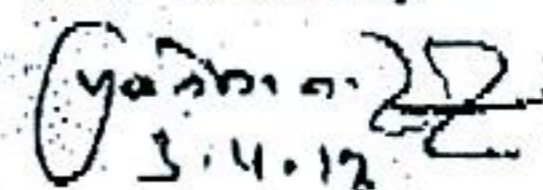
No.Estt.(RJ5)/41/2013

Date : 03.04.2013

Due to administrative exigency the following Judicial Officers named in Column No.2 of the table given below are hereby ordered to work as Presiding Officer in the Court shown against their names in Column No.3 also, till further orders.

SN	NAME OF OFFICER WITH PRESENT POSTING . SARVA SHRI/MS.	NAME OF COURT WHEREIN HE HAS TO WORK TILL FURTHER ORDERS
1	2	3
1.	RAJENDRA SINGH ADJ NO.1, KOTA	ADJ NO.2, BUNDI
2.	RAMESH KUMAR SHARMA ADJ NO.5, KOTA	SPL.JUDGE, SC/ST CASES COURT, JHALAWAR
3.	AJAY SINGH JUDGE, SPL.COURT, ATROCITIES ON WOMEN & DOWRY CASES, KOTA	SPL.JUDGE, SC/ST CASES COURT, BUNDI
4.	SHAKTI SINGH CJ(JD)-JM, DIGOD (KOTA)	CJ(JD)-JM, AKLERA (JHALAWAR)
5.	MS. SWATI SHARMA CJ(JD)-JM, KOTA (NORTH)	CJ(JD)-JM, UNIARA (TONK)
6.	SUMARATH LAL MEENA ACJ(JD)-JM NO.2 (NORTH), KOTA	ACJ(JD)-JM, CHITTORGARH
7.	JEETENDAR SANWARIA ACJ(JD)-JM NO.3 (NORTH), KOTA	ACJ(JD)-JM No.1, GANGAPURCITY (SAWAIMADHOPUR)
8.	MS. SHWETA SHARMA-I CJ(JD)-JM (SOUTH), KOTA	CJ(JD)-JM, LAKHERI (BUNDI)
9.	SAMRENDRA SINGH SIKHARWAR ACJ(JD)-JM NO.1 (SOUTH), KOTA	ACJ(JD)-JM NO.2, GANGAPURCITY (SAWAIMADHOPUR)
10.	KISHOR KUMAR TALEPA ACJ(JD)-JM NO.4 (SOUTH), KOTA	SPLJM(N.I. ACT CASES) COURT NO.2, BHILWARA
11.	REKHA YADAV ACJ(JD)-JM NO.5 (SOUTH), KOTA	CJ(JD)-JM, CHOMAHALLA (JHALAWAR)
12.	DR. MANOJ KUMAR SONI SPLJM(NI ACT CASES) COURT, KOTA	CJ(JD)-JM, KARAJLI
13.	SANJAY BHATNAGAR ACJ(SD)-ACJM NO.2, KOTA	ACJ(SD)-ACJM NO.2, BHILWARA
14.	AJAY KUMAR SHARMA-II ACJ(SD)-ACJM NO.4, KOTA	ACJ(SD)-ACJM NO.2, NIMBAHERA (CHITTORGARH)

BY ORDER,



REGISTRAR GENERAL

Date : 03.04.2013